

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 216 & 262 of 2013

Dated : 17th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 216 of 2013

&

I.A. No. 295 of 2013

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparana Srivastava

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran**

Appeal No. 262 of 2013

M/s Jindal Power Ltd. & Anr. Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

**Counsel for the Respondent(s): : Mr. C.K. Rai for R.1
Ms. Suparna Srivastava for R.2**

ORDER

The learned counsel for the State Commission is filing her Written Submissions today after serving copy on the other side.

The learned counsel for the Respondent No.2 will file his Written Submissions on or before 25.04.2014 after serving copy on the other

side. The learned counsel for the Appellant will file her Written Submissions on or before 21.04.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **25.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js